


**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(I.B) No.213/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (T) Shri S. Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st May, 2017, 10.30 A.M

Name of the Company		Stewarts and Lloyds of India Ltd.	
Under Section		10	I B C
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	SIDHARTHA SHARMA, ADVOCATE	Petitioner / Applicant / Corporate Debtor	 1/5/2017
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ORDER

Ld. Counsel for the applicant (Corporate Debtor) is present.

Order pronounced. Let a copy of the order be given to the applicant subject to compliance of all requisite formalities.


 (S. Vijayaraghavan)
 Member (T)


 (Vijai Pratap Singh)
 Member (J)